

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

MA 267 of 2001
(OA 447 of 91)

Date of order : 4.5.2001

Present : Hon'ble Mr. Justice G.L.Gupta, Vice-Chairman
Hon'ble Mr.B.P.Singh, Administrative Member

HARIDAS CHAKRABORTY

VS

UNION OF INDIA & ORS.

For the applicant : None

For the respondents: Mr.R.K.De, counsel

O R D E R

None appears for the applicant. Mr.R.K.De, 1d. counsel appears for the respondents. The application is dismissed for default. No order as to costs.

Subrata
MEMBER (A)

in


VICE-CHAIRMAN